

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO.060/01059/2016

Chandigarh, this the 5th day of February, 2018

...

CORAM: HON'BLE MRS. P. GOPINATH, MEMBER (A)

...

Baljinder Singh son of Late Sh. Bir Singh, Mate (Elect) of GE (AF), Bhisiana, resident of VPO Burj Mehma, Tehsil and District Bathinda (Punjab), age 28 years, Group-D.

....APPLICANT

(Present: Mr. Vinay Kumar Pandey, Advocate)

VERSUS

1. Union of India through Chief Engineer (AF), WAC, Palam, Delhi Cantt., New Delhi-110011.
2. Chief Engineer, Western Command, PIN-90853, C/o 56 APO.
3. Commander Works Engineer (AF), Bikaner, Rajasthan.
4. Commander Works Engineer (AF), Bhisiana, Bathinda, Punjab.
5. Garrison Engineer (AF), Bhisiana, Bathinda, Punjab.

....RESPONDENTS

(Present: Mr. Sanjay Goyal, Advocate)

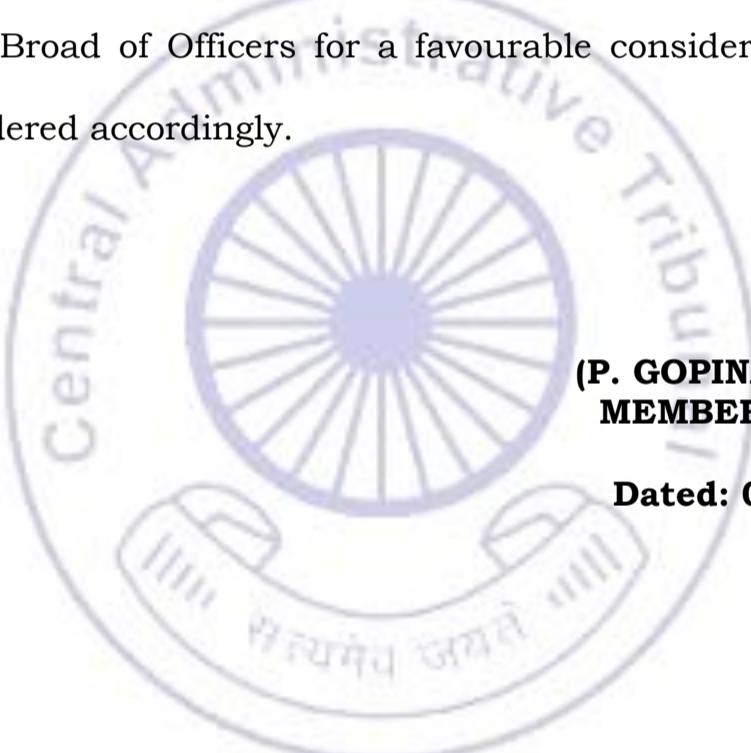
ORDER (Oral)

HON'BLE MRS. P. GOPINATH, MEMBER (A):-

The applicant's case has been considered by the Compassionate Appointment Committee on three occasions, and his case could not be approved for appointment, because there were more indigent persons, who were given appointment.

The applicant brings to notice that, in the meantime, one of the younger brothers of the applicant has expired, due to kidney

problem and due to inability of the family to raise resources for his treatment. In view of the new circumstance brought to notice by learned counsel for the applicant, it is directed that the applicant would submit the new facts in a fresh representation together with the treatment papers and death certificate of the brother and prays the respondent about the indigency, due to which the treatment was not feasible for one of the family members of the deceased employee. The respondents will consider the case of the applicant, in view of the new circumstances and place the applicant's case before the Board of Officers for a favourable consideration of the matter. Ordered accordingly.

The seal of the Central Administrative Tribunal is a circular emblem. It features a purple Ashoka Chakra in the center, surrounded by the text "Central Administrative Tribunal" in English and "संघाधिकार न्यायालय" in Hindi. Below the seal, the name "P. GOPINATH" is printed in bold, followed by "MEMBER (A)" in a smaller font.

(P. GOPINATH)
MEMBER (A)

Dated: 05.02.2018.

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